



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. H46557 / सी-6/एल - 119/अशी/गा/2020

Dated 20-1-2020

To,

The Registrar,
Hon'ble, National Green Tribunal,
Copernicus Marg,
New Delhi- 110001

Sub: Submission of Compliance report in O.A. no. 160/2019 in the matter of Ranjeet Singh Vs. State of UP:

Sir,

In compliance to the order dated 15.10.2019 passed by Hon'ble NGT, New Delhi in O.A. no. 160/2019 in the matter of Ranjeet Singh Vs. State of UP the compliance report is enclosed herewith with annexure.

It is requested that the compliance report may be presented before the Hon'ble Tribunal.

Yours Sincerely,

(Dr. B.B. Awasthi)
Chief Environment Officer
(Circle-6)

Enclosures: As above

Copy to:

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX, Noida District-GB Nagar, 201301 for information and further necessary action.

Chief Environment Officer
(Circle-6)

T.C/12V, Vibhuti Khand Gomti Nagar, Lucknow – 226010
Phone: 2720831, 2720828, 2720691 & 2720681 - Fax: 0522 – 2720764
Email: Info@uppcb.com - Web Site: www.uppcb.com

Compliance report of order dated 15.10.2019 passed by Hon'ble NGT, New Delhi in OA no. 160/2019 Ranjeet Singh Vs. State of UP.

The relevant portion of the Hon'ble NGT, New Delhi order in OA no. 160/2019 is as follows.

".....In the joint inspection report it has been stated that unit has not installed STP for the treatment of sewage. In compliance of Hon'ble NGT order direction for installation of STP has been issued by the Board vide letter no. H 39307/C-6/Water/119/2019 dated 26.07.2019....."

".....It has also been stated in the inspection report that the unit was not operational due to off-season....."

".....Learned counsel for the UPCB states that once the season starts, there will be fresh inspection and action taken report will be filed....."

That it is submitted that the said order of Hon'ble NGT was received by the U.P. Pollution Control Board by E-mail sent by consultant judicial-NGT on dated 18.10.2019. Joint inspection of M/s Awadh Sugar & Energy Ltd, Hata, Kushinagar, UP was made by representative of SDM, Hata, Kushinagar and Regional Officer, UP PCB, Gorakhpur as representative of Board on dated 18.01.2020. Joint inspection report is annexed as annexure-01. As per inspection report industry was found in operation.

Industry is a sugar unit and installed cane crushing capacity of the unit is 7000 TCD. Industry produces sugar using sugar cane as raw material. Baggasse, Molasses and Pressmud generation take place as bye product. The source of water supply in the industry is ground water. Industry has installed 03 no. of Tube wells for abstracting the water from ground. Industry has obtained NOC from CGWA which was valid up to dated 15.06.2019. The industry has applied for application to CGWA for renewal.

In the industry water is used in the domestic as well as industrial purposes. Waste water generated from domestic purposes is treated into septic tank. Unit has installed sewage treatment plant (STP) for the treatment of sewage. The units of STP are Bar screen, Oil and grease separator, Equalization tank, MBBR-1, MBBR-2, Secondary tube settler, Filter press, Policing tank, Sand filter, Activated carbon filter, Chlorination tank. During inspection the work of culture development was in progress in STP. Industrial effluent generated from the unit is treated into effluent treatment plant (ETP) which comprises units such as oil and grease separator, Bar Screen, Cooling Tower, PH Correction Tank, Equalization Tank-1, Equalization Tank-2, Primary Clarifier, Aeration Tank, Secondary Clarifier, Activated Carbon Filter, Pressure Sand Filter & Sludge Drying Beds. Industry has installed storage lagoon of 1200 KL capacity for storage of treated effluent. Industry has installed OCEMS on the final outlet of ETP which is connected with the server of UP PCB/CPCB. During inspection on monitored of OCEMS system so the data as pH-7.72, BOD-16.45 mg/ltr, COD-74.13 mg/ltr & TSS-14.8 mg/ltr which are within stipulated norms.


E.E.


मुख्य पर्यावरण अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड
लखनऊ

In the industry 02 Boilers having steam generation capacity 100 TPH & 120 TPH have been installed. A common stack of height approx 72 meter from ground level has been installed for flue gas emission. The unit has installed electro static precipitator (ESP) as Air Pollution Control System (APCS). The unit has Co-Generation power plant having capacity 33 MW. During inspection stack monitoring was done by the inspection team. According the analysis report the parameter was found within norms.

The unit has obtained consent to discharge from the Board u/s 25/26 of Water (Prevention & Control of Pollution) Act, 1974 (as amended) which is valid upto 31.12.2019. The unit has obtained consent from the Board for flue gas emission u/s 21 of Air (Prevention & Control of Pollution) Act, 1981 (as amended) which is valid upto 31.12.2019. The unit has obtained authorization from the Board under Hazardous waste rules which is valid upto 31.12.2023. The unit has applied for renewal of consent which is under process.

That, as informed by the representative of the industry present during inspection, hazardous waste i.e. oil/oily sludge (recovered from ETP) burned along with baggasse as a fuel in boilers. No storage of oil/oily sludge was found during inspection.


E.E.


डा० वी० वी० अवस्थी
मुख्य पर्यावरण अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड
लखनऊ

पर्यावरण बचाइए !!

दूरभाष एवं फॅक्स : 0551-2273937
Phone & Fax : 0551-2273937

Paryavaran



क्षेत्रीय कार्यालय
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
REGIONAL OFFICE

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या

Ref. No. 2925/सा०-238/2020

दिनांक

Dated... 18-01-2020

सेवा में

मुख्य पर्यावरण अधिकारी, (वृत्त-6)
उ० प्र० प्रदूषण नियंत्रण बोर्ड,
पर्यावरण भवन, टी० सी०-12 वी,
विभूति खण्ड, गोमती नगर,
लखनऊ।

विषय:- माननीय एन०जी०टी० नई दिल्ली ओ०ए० संख्या- 160/2019 रंजीत सिंह बनाम स्टेट आफ यू०पी० में पारित आदेश दिनांक 15.10.2019 के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने पत्र सं० एच 44791/सी०-6/जल सहमति/119/गोर०/19 दिनांक 10.12.2019 का संदर्भ ग्रहण करना चाहें। प्राप्त निर्देशों के अनुपालन में मेसर्स अवध शुगर मिल, हाटा, कुशीनगर का अद्यतन निरीक्षण दिनांक 18.01.2020 को जिला प्रशासन, कुशीनगर के साथ संयुक्त रूप से किया गया। विस्तृत निरीक्षण आख्या मूल रूप में पत्र के साथ संलग्न कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:- उपरोक्तानुसार।

भवदीय


18.1.2020
(पंकज यादव)

क्षेत्रीय अधिकारी

प्रतिलिपि- सदस्य सचिव महोदय, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

- 1 -

Joint Inspection Report of M/s Awadh Sugar & Energy Ltd. (Unit- New India Sugar Mills), Hata, Kushinagar (U.P.)

In compliance of Letter No. H44791/C-6/Jal Sahmati/119/Gkp/19, dated 10.12.2019 by Chief Environmental Officer U.P. Pollution Control Board, Lucknow. District Magistrate, Kushinagar nominated Sub-Divisional Magistrate, Hata, Distt- Kushinagar for Joint Inspection along with Officer of UPPCB, Gorakhpur. The above mentioned industry was inspected by Joint Team on dated 18.01.2020. During Inspection the unit was in operational. The Silent details and observations are as below.

1	Name and Address of the unit	M/s Awadh Sugar and Energy Ltd. (Unit- New India Sugar Mills), Village- Dhadha Burj, Shukroli, Hata, Kushinagar (UP)
2	Name of the Contact Person- Designation	Shri Manoj Shukla D.G.M.- Production
3	Sector	Private
4	Cane Crushing Capacity	7000 TCD
5	Cane Crushed	2101800 Qtls. (21.11.2018 to 31.03.2019)
6	Sugar Produced	266946 Qtls. (21.11.2018 to 31.03.2019)
7	Molasses generation	86297.72 Qtls. (21.11.2018 to 31.03.2019)
8	Press Mud Generation	74193 Qtls. (21.11.2018 to 31.03.2019)
9	Water Supply Source- As Reported Water Consumption (KLD) ❖ Industrial ❖ Domestic	Bore Well (Avg. for March, 2019) 872.25 KLD No details available with the unit.
10	Waste Water Generation (KLD) ❖ Industrial ❖ Domestic	(Avg. for March, 2019) 1583.0 KLD (utility waste water- 731.25 KLD and spray pond overflow- 851.80 KLD) No details available with the unit.
11	Waste Water Treated (KLD) ❖ Industrial ❖ Domestic	(Avg. for March, 2019) 1583.0 KLD Partially send to soak pits and remaining is discharged into STP drain for treatment.
12	Details of ETP ❖ ETP Description	ETP comprises of Bar Screen, Oil and Grease Separator, Cooling Tower, pH Correction Tank, Equalization Tank-1, Equalization Tank-2, Primary Clarifier, Aeration Tank, Secondary Clarifier, Decanter, Pressure Sand Filter, Activated Carbon Filter and Sludge Drying Beds.
13	Mode of Disposal of Treated Effluent	Treated Effluent from ETP is collected in lagoon with capacity 1200 KL. During inspection the lagoon was found full approx ¼ of capacity of lagoon.
14	Flow Measuring device installed at outlet of ETP	Ultrasonic flow meter
15	Details of STP (100 KLD Capacity) ❖ STP Description	STP comprises of Bar Screen, Oil and Grease Separator, Equalization Tank, MBBR-1, MBBR-2, Secondary Tube Settler, Filter Press, Polishing Tank, Sand Filter, Activated Carbon Filter, Chlorination Tank. During inspection, STP was installed and the work of culture development in progress.
16	Status of Consent under the Water Act-1974	Valid up to 31.12.2019 Unit has applied for renewal. Inspection Report sent to H.O. for Grant Consent for the year 2020 & 2021.
17	Storage Facility available for treated effluent during low demand period	01 Nos. lagoon having capacity 1200 KL
18	Source of Air Pollution	Boiler- 02 nos. (100 TPH and 120 TPH) Fuel – Cane Bagasse

	❖ Type of Fuel Used ❖ Stack details with APCS	Bagasse Combined Stack Height- 72m APCS- ESP
20	Status of Consent under the Air Act-1981	Valid up to 31.12.2019 Unit has applied for renewal. Inspection Report sent to H.O. for Grant Consent for the year 2020 & 2021.
21	Type & Quantity of Waste Generation	Used Oil (Mixed with Bagasse and burnt in boilers as a fuel)
22	Facility of Storage/Disposal	Used Oil- Mixed with bagasse and used as fuel
23	Status of Grant of Authorization	Authorization of Hazardous Waste is Valid up to Year 2023.

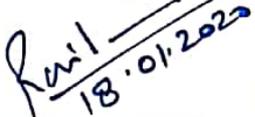
Observations :

1. The unit is engaged in production of Sugar (Sulphurless Sugar) using Sugar Cane as major raw material with reported capacity of 7000 TCD. During the inspection, unit was in operation.
2. The unit has presently three (03) bore wells to meet its fresh water requirement. Electromagnetic water meter is installed at bore wells. Log Book of fresh water consumption is maintained.
3. The unit has obtained NOC from CGWA, which is valid up to 15.06.2019. Unit has apply the application to CGWA for renewal.
4. The unit has Established Effluent Treatment Plant (ETP), which comprises of following:
 - a. Oil and Grease Separator
 - b. Bar Screen
 - c. Cooling Tower
 - d. pH Correction Tank
 - e. Equalization Tank-1
 - f. Equalization Tank-2
 - g. Primary Clarifier
 - h. Aeration Tank
 - i. Secondary Clarifier
 - j. Decanter
 - k. Activated Carbon Filter and Pressure Sand Filter
 - l. Sludge Drying Beds
 - m. Treated Effluent Storage Lagoon (1200 KL)
5. During Inspection, ETP was in operation. The unit has installed OCEMS at the outlet of ETP and it was informed that OCEMS data is connected with UPPCB Server and CPCB Server. During inspection on monitored of OCEMS System show the data as pH- 7.72, BOD- 16.45 Mg/Ltr., COD- 74.13 Mg/Ltr., TSS- 14.8 Mg/Ltr. which are within norms.
6. During inspection, Samples are also collected from inlet of ETP and outlet of ETP. Collected Samples are submitted to Laboratory of Regional Office, Gorakhpur. Results are awaited.
7. The unit has installed Sewage Treatment Plant (STP), which comprises the following units :
 - a. Bar Screen
 - b. Oil and Grease Separator
 - c. Equalization Tank
 - d. MBBR-1
 - e. MBBR-2
 - f. Tube Settler
 - g. Filter Press
 - h. Policing Tank
 - i. Activated Carbon Filter and Pressure Sand Filter
 - j. Chlorination Tank

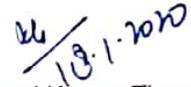
During inspection, STP was installed and the work of culture development in progress.

- As per consent granted by UPPCB, "Treated industrial effluent shall be reused for irrigation and recycle probability as per notification dated 14.01.2016 of MoEF & CC".
9. The unit has maintained log book of ETP operation, energy meter of ETP.
 10. The unit has installed 02 boilers with capacity 100 TPH and 120 TPH. A common stack of height approx. 72mtr is attached with both boilers. Boilers are equipped with ESP as APCS. The unit has co-generation power plant with capacity 33 MW.
 11. During inspection, the Air Pollution Control Systems are found in operational and Stack Monitoring of boilers also conducts by the team. The results are found within norms. Stack Monitoring Report is enclosed as annexure.
 12. As informed by the representative present during inspection, hazardous waste i.e.. Oil/Oily Sludge (recovered from ETP) burned along with bagasse as a fuel in boilers. No storage of Oil/Oily Sludge was found during inspection.

The above inspection report put up for your kind necessary action.


18.01.2020
(Ram Milan Verma)
S.A.
UPPCB, Gorakhpur


18.1.2020
(Pankaj Yadav)
R.O.
UPPCB, Gorakhpur


18.1.2020
(Parmod Kumar Tiwari)
S.D.M, Hata,
Distt- Kushinagar



Regional Office cum Laboratory
UTTAR PRADESH POLLUTION CONTROL BOARD
 Mahadev Jharkhandi, Avas Vikas Colony
 Doorla Road, Kunraghat, Gorakhpur- 273008

STACK EMISSION MONITORING REPORT

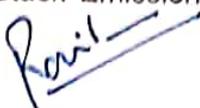
- | | |
|---|---|
| 1. Name and address of the Industry | M/s Awadh Sugar and Energy Ltd.
(Unit- New India Sugar Mills),
Dhada Bujurg, Hata, Kushinagar |
| 2. Product of the industry with installed capacity | Sugar-7000 Tonne Cane Crushed per day &
Captive Power Plant-33MWH |
| 3. Monitored by | Sri Ram Milan Verma, S.A & Sri Ayodhya
Prasad, M.A. in presence of Sri Pramod Kumar
Tiwari, S.D.M., Hata, Kushinagar. |
| 4. Date of monitoring | 18.01.2020 |
| 5. Stack Material | R.C.C. |
| 6. Height of the stack from ground level | 72 meter approx. |
| 7. Source to which stack attached | Spreader Stoker type boiler-2Nos. |
| 8. Number of boiler attached with capacity | 100T/hr-1No. & 120T/Hr-1No. |
| 9. Type and quantity of fuel used | 90T/hr approx. bagasse |
| 10. Details of Air Pollution Control System
(APCS) Installed | Electrostatic Precipitator (E.S.P.) |

PARAMETERS:

VALUES

- | | |
|---|--------|
| 1. Ambient temperature (°C) | 19 |
| 2. Stack gas temperature (°C) | 142 |
| 3. Stack gas Velocity (m/sec.) | 12.26 |
| 4. Flow rate (L.P.M.) nozzle diameter 3/8inch used | |
| (a) S.P.M. | 36 |
| (b) Gas | - |
| 5. Sampling Time (Minutes) | |
| (a) S.P.M. | 35 |
| (b) Gas | - |
| 6. Volume of air sampled (Litre) | |
| (a) S.P.M. | 1260 |
| (b) Gas | - |
| 7. Concentration of Suspended Particulate Matter
(S.P.M.) emission in mg/Nm ³ | 136.68 |
| 8. Concentration of Sulphur dioxide
(SO ₂) emission in mg/Nm ³ | - |
| 9. Others, if any | |

Remarks :- At the time of Stack Emission Monitoring, Air Pollution Control System was found in operational.


 (Ram Milan Verma)
 S.A.


 (Pankaj Yadav)
 Regional Officer